

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 18(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE COMPANY:M/s. Mr. Dev Mittar Ahuja V/s. M/s. Fazilka Cotton and Synthetics Ltd.

SECTION OF THE COMPANIES ACT: 397/398

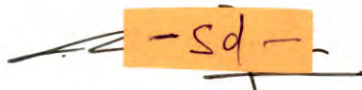
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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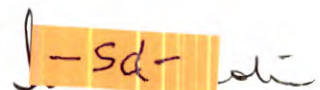
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| | For the Petitioner (s) | : Dr. U. K. Chaudhary, Sr. Advocate Mr. Himanshu Vij, Advocate Mr. Karan Malhotra, Advocate Ms. Manisha Chaudhary, Advocate | | |
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| | For the Respondent (s) | : Mr. Gaurav Mittra, Advocate Mr. Saurabh Seth, Advocate Ms. Sumeera Seth, Advocate Ms. Deepali Dwivedi, Advocate | | |
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Order

To come up on 8th August, 2017 for further arguments.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)